

ITEM NO.101
PART-HEARD

COURT NO.5

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 2155 OF 1999

STATE BANK OF INDIA THR. GENERAL MANAGER Appellant (s)

VERSUS

NATIONAL HOUSING BANK & ORS Respondent(s)

WITH

Civil Appeal No. 2294 of 1999

Civil Appeal No. 3647 of 1999

Date: 21/02/2013 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA
HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s)

CA 2155/1999 &
CA 2294/1999

Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Ms. Priyanka Das, Adv.
Mr. Anmol Chandan, Adv.
Ms. Shubhra Kapur, Adv.

CA 3647/1999

Mr. Harin P. Raval, A.S.G.
Mr. Mohammed Himayatullah, Adv.
Mr. Pradeep Kumar Tiwari, Adv.
Mr. Ninad Laud, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. E.C. Agrawala, Adv.
Ms. Megha Mehta Agrawal, Adv.
Mr. Abhinav Agarwal, Adv.
Mr. Anirudh Sharma, Adv.
Mr. Palash Kanwar, Adv.

For Respondent(s)

Mr. Harin P. Raval, A.S.G.
Mr. Mohammed Himayatullah, Adv.
Mr. Pradeep Kumar Tiwari, Adv.
Mr. Ninad Laud, Adv.
Mr. Mahesh Agarwal, Adv.
Mr. E.C. Agrawala, Adv.
Ms. Megha Mehta Agrawal, Adv.
Mr. Abhinav Agarwal, Adv.
Mr. Anirudh Sharma, Adv.
Mr. Palash Kanwar, Adv.

Respondent-In-Person (NOT PRESENT)

Mr. Amit Yadav, Adv.

Mr. Shishir Deshpande, Adv.
Mr. Kaushal Narayan Mishra, Adv.
Ms. Sujata Kurdukar ,Adv

Mr. Subramonium Prasad, Adv.

Mr. Bishwajit Bhattacharyya, Sr. Adv.
Mr. Sanjay Kapur, Adv.
Ms. Priyanka Das, Adv.
Mr. Anmol Chandan, Adv.
Ms. Shubhra Kapur, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments concluded.

Judgment reserved.

The parties may file their written submissions within two
weeks.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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